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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 70/2019, CM APPL.3892/2019, 34117/2019, 46747/2023 SUNITA SINHA

..... Appellant

Through: Mr. Ayush Puri and Mr. Kanav

Madnani, Advs.

versus

M/S LEELA BUILDERS PVT LTD & ORS

..... Respondent

Through: Mr. Arpit Bhargava, Adv. and Ms.

Kriti Singh, Adv. for R-10.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER 24.01.2024

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Hon'ble Judge is on leave today.

Renotify on 26.02.2024.

BY ORDER

COURT MASTER

JANUARY 24, 2024